

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 245
(IB)-669(ND)2019
IA/1446/2019

IN THE MATTER OF:

M/s. Volkswagen Finance Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Aarvanss Infrastructure Pvt. ... Respondent
Ltd.

Under Section: 7 of IBC, 2016

Order delivered on 12.01.2021

CORAM:

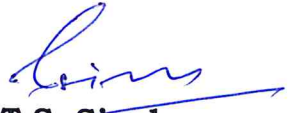
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Kamal Agarwal- Liquidator, Ms. Jigyasa Sharma, Adv

ORDER

Renotify on 24.02.2021.


T.S. Singh
(Court Officer)